

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.1020 of 2009- DB

(Arising out of OIO-31/BVR/COMMISSIONER/2009 dated 31/03/2009 passed by
Commissioner of Central Excise-BHAVNAGAR)

Jayeshbhai Niranjanbhai Dholakia

Niranjanbhai Dholakia Marg,
Sihor, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Bhavnagar

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic,
Near Parimial Chowk,
Bhavnagar, Gujarat- 364001

.....Respondent

APPEARANCE:

Shri, Paresh Dave, Advocate for the Appellant

Shri, G. Kirupanandan, Assistant Commissioner(AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 21.02.2023
DATE OF DECISION: 07.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 1018 of 2009.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**